NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. Company Appeal/8/2024

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024

NAME OF THE PARTIES:- **Mr. Sudarshan Yellaiah Pathipaka (Shareholder of Harihar Infrastructures and Logistics Private Limited)**
V/s
The Registrar Of Companies Mumbai

Section: 252 (3) of the Companies Act, 2013

ORDER

PCS, Rishabh Sonkesharija i/b P S Thakre appeared for the Petitioner through VC, and Mr. Shivraj C Ranjeri, Authorized representative of RoC, Mumbai present through VC. It has been pointed out that a report of RoC has been filed and a copy of the same has also been served upon the Petitioner. The petitioner seeks time to go through the report of the RoC, Mumbai. List this matter on **19.08.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT